

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Vidhan Sabha (Name of the House)

From 233 Atri Constituency (Name of the Constituency)

I, Kumti Devi daughter of Rajendra Prasad Yadav

Age 52 years, resident of Vill + Post - Bathani (Mention full postal address), residing at the above

election, do hereby solemnly affirm and swear on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by RJD (Name of the political party) / am contesting as an

Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ALHUP658H	2013-14	309790/-
2.	Spouse- (HUF)	AAIHR58203	2013-14	189000/-
3.	Dependent 1	N.A	N.A	N.A
4.	Dependent 2	N.A	N.A	N.A
5.	Dependent 3	N.A	N.A	N.A

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Heemchak Bathani P.S - Case No - 21/2015, U/S - 120B, 302 I.P.C (b) civil writ case under 10 - 308/2006, U/S 223, 224, 226
(b)	Name of the court, Case No. and Date of order taking cognizance :	C-J M. Chaya, Heemchak Bathani P.S Case No - 21/2015, 11-07-2013 (c) civil writ case 308/2006 - 07-03-2003
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	n/a

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	n/a
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	n/a

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(5) That I give below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debt securities as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1100000	400000	No	No	n/a
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	F-D 262176 A/c - 1493215	A/c 2020788	No	No	No
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	No	No	No	No	No
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L-T-E Premium 14203	No	No	No	No
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	No	No	No	No	No
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Toyota - 1,76,790 Jeep - 5,87,325 Suzuki - 6,36,423	Jeep 34,000	No	No	No
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 718 gm 24,00000	No	No	No	No

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(i) Any other assets such as value of claims/interest	No	No	No	No	No
(ii) Gross Total value	6418192	2450788	No	No	No

2. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership (ii) also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s) Survey number(s)	08	04	No	No	No
	Area (Total measurement in acres)	11.17 Dhmil	3.67 Dhmil	No	No	No
	Whether inherited property (Yes or NO)	No	Yes	No	No	No
	Date of purchase in case of self acquired property	-	-	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	3455504	1005368	No	No	No
	Any investment on the land by way of development, construction etc.	No	No	No	No	No
(ii)	<u>Non-Agricultural Land</u>					
	Location(s) Survey number(s)	02	02	No	No	No
	Area (Total measurement in sq. ft.)	1638	1038	No	No	No
	Whether inherited property (Yes or NO)	No	Yes	No	No	No
	Date of purchase in case of self acquired property	-	-	No	No	No
	Cost of Land (in case of purchase) at the time of purchase	200000	100000	No	No	No
	Any investment on the land by way of development, construction etc.	No	No	No	No	No
(iii)	<u>Commercial Buildings</u> (including apartments)					
	Location(s) Survey number(s)	01	01	No	No	No
	Built up Area (Total measurement in sq. ft.)	400sq. ft.	2600sq. ft.	No	No	No

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	7. Whether inherited property (Yes or NO)	400 sq.ft	400 sq.ft	No	No	No
	Date of purchase in case of self acquired property	-	-	No	No	No
	Cost of property (in case of purchase) at the time of purchase	25000	1118248	No	No	No
	Any investment on the property by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	2000000	200000	No	No	No
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	No	No	No	No	No
	Area (Total measurement in sq. ft.)	No	No	No	No	No
	Built up Area (Total measurement in sq. ft.)	No	No	No	No	No
	Whether inherited property (Yes or NO)	No	No	No	No	No
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of property (in case of purchase) at the time of purchase	No	No	No	No	No
	Any investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate Current market value	No	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No
(vi)	Total of Current Market Value of (i) to (v) above	5695901	4500000	No	No	No

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-3	Dependent-2	Dependent-1
(i)	Loan or dues to Bank/Financial Institution(s)	K.C.C. Loan	No	No	No	No
	Name of Bank or FI	232587				
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	No	No	No	No	No
	Name(s)	No	No	No	No	No
	Amount outstanding					
	Nature of loan					

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	Any other liability	N/A	N/A	N/A	N/A	N/A
	Grand total of liabilities	232587	N/A	N/A	N/A	N/A
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of water	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N/A	N/A	N/A	N/A	N/A
	Income Tax Dues	N/A	N/A	N/A	N/A	N/A
	Wealth Tax Dues	N/A	N/A	N/A	N/A	N/A
	Service Tax Dues	N/A	N/A	N/A	N/A	N/A
	Municipal/Property Tax Dues	N/A	N/A	N/A	N/A	N/A
	Sales Tax Dues	N/A	N/A	N/A	N/A	N/A
	Any other dues	N/A	N/A	N/A	N/A	N/A
	Grand total of all Govt. dues	N/A	N/A	N/A	N/A	N/A

(7) Details of profession or occupation:

a. Self..... Payment, Business, Rent and Agriculture

b. Spouse..... Rent and Agriculture

(8) My educational qualification is as under: Literate

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE:

1.	Name of the candidate	<u>Shri/Smt/Bam. Kunti Devi</u>
2.	Full postal address	<u>VIII + Post - Bathami, P.S. Harnath, Bathami, Bhojpur</u>
3.	Number and Name of the constituency and state	<u>233, Atar, Bihar</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>R.J.D</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>N/A</u>

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(c) Total number of Pending cases where the court(s) have taken cognizance		02				
5. PAN no.		Year for which last Income Tax Return filed	Total Income			
(a) Candidate <u>ANUPAM 6551 H</u>		2013 - 14	309790			
(b) Spouse <u>BATHUR 5826 B</u>		2013 - 14	189000			
(c) Dependents <u>N/A</u>		<u>N/A</u>	<u>N/A</u>			
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	8531292	645848	N/A	N/A	N/A
B.	Immovable Asset	2655504	1005368	N/A	N/A	N/A
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N/A	N/A	N/A	N/A	N/A
(ii)	Approximate Current Market Price of Asset (Total Value)	4495301	1005368	N/A	N/A	N/A
7. Liabilities						
(i)	Government dues (Total)	N/A	N/A	N/A	N/A	N/A
(ii)	Loans from Bank, Financial Institutions and others (Total)	2,32,587	N/A	N/A	N/A	N/A
8. Highest educational qualification: <u>Literate</u>						
(Give details of School / University education with full form of the certificate/ diploma/ degree course). (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 24 day of 06 - 2016

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.